

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.11110 of 2018-SM

(Arising out of OIA-VAD-EXCUS-002-APP-676-2017-18 dated 01/12/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Gujarat Mineral Development Corporation Ltd

.....Appellant

Lignite Project, Rajpardi, Taluka-Jhagadia,
Bharuch, Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-ii

.....Respondent

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

APPEARANCE:

Shri Rahul Gajera, Advocate for the Appellant

Shri. Vinod Lukose, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 30.09.2021

DATE OF DECISION: 06.10.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11106 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Neha